

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00962/2016

Jabalpur, this Thursday, the 23rd day of August, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Mamta Gupta,
Age 54 years
Wife of Shri Gopal Prasad Gupta
R/o House No.597 Dixitpura
Dr. Harsha Ki Gali
Jabalpur (MP) PIN 482002

-Applicant

(By Advocate –**Shri P. Shankaran Nair**)

V e r s u s

1. The Union of India,
Through the Secretary,
Ministry of Defence
South Block
New Delhi 110001

2. The General Officer Commanding
HQ Madhya Bharat Area Ridge Road,
Jabalpur 482001 MP

3. The Commandant
Jammu and Kashmir Rifles,
Regimental Centre,
PIN 908773 C/o 56 APO

4. Lt. Col B.S. Dogra,
Adm Bn Cdr & Accounts Officer
J & K Rifles Regimental Centre
PIN 908773, C/o56 APO

- Respondents

(By Advocate –**Smt. Kanak Gaharwar**)

O R D E R (Oral)
By Navin Tandon, AM:-

Learned counsel for the applicant prays for withdrawal of this Original Application with liberty to file the same before the appropriate forum.

2. Prayer allowed.

3. Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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